F.No. 01(03)/Roster/CESTAT/2022(part-2)

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.07.2022

ORDER NO. 123 of 2022

Hon'ble President is pleased to partially modify the roster order no. 94 of

2022 for CESTAT, New Delhi on 15.07, 2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED	
On 15.07.2022 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion in ST/50007/2016 M/s. Mahanagar Telephone Nigam Ltd. vs. CCE & ST, Delhi (LTU)	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2022(part-2)

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.07.2022

ORDER NO. 124 of 2022

Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT. New Delhi** on **15.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 15.07.2022 At 2:30 PM	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/50300/2020 in ST/53643/2015 M/s. Aeroflot Russian Airlines vs. C.S.TDelhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

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Acst. Registrar